

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.207
C.P.(IB)/37(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

Intec Capital Ltd
V/s
Ghanshyam J Patel

.....Applicant

.....Respondent

Order delivered on: 08/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Manish Kumar, Adv. a.w Mr. Dhruv Parwal, Adv.
For the IRP/RP : Ms. Shivani Jaiswal
For the Canara Bank : Mr. K S Sunil Kumar, Adv.
For the PG : Mr. Sandeep Bhat, Adv.

ORDER

Ld. Counsel for the Resolution Professional seeks time to file rejoinder.

List for further consideration on 14.05.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)